

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-93/1998/9251 /A**

From :- Smti. Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Surajit Kumar Dhar,  
Principal Judge, Family Court,  
Cachar, Silchar.

Dated Guwahati the <sup>11</sup> 12 September, 2024.

Sub: **Long vacation.**

Ref:- Your letter No. FC/SIL/2024/912 dated 10.09.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **permission to avail long vacation from 06.10.2024 to 20.10.2024 along with station leave permission for the aforementioned period**, has been granted. The Counsellor, Family Court, Cachar, Silchar shall remain in charge of your Court and Office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-93/1998/9252-9253 /A, dated** , 12-09-24

Copy to:

1. The Principal Accountant General (A&E), Assam, Guwahati, for information.
- ✓ 2. The Project Manager, Gauhati High Court, Guwahati.

*b*  
**JT. REGISTRAR (VIGILANCE)**

*Anita*